

1	2	3	4
9.	Haryana	1015	1169
10.	Himachal Pradesh	913	1064
11.	Jammu and Kashmir	891	988
12.	Jharkhand	748	974
13.	Karnataka	902	1089
14.	Kerala	1018	987
15.	Madhya Pradesh	771	897
16.	Maharashtra	967	1126
17.	Manipur	1118	1170
18.	Meghalaya	888	1154
19.	Mizoram	1066	1155
20.	Nagaland	1270	1302
21.	Odisha	695	861
22.	Punjab	1054	1155
23.	Rajasthan	905	1002
24.	Sikkim	930	1226
25.	Tamil Nadu	880	937
26.	Tripura	798	920
27.	Uttarakhand	880	1082
28.	Uttar Pradesh	768	941
29.	West Bengal	783	981
30.	Puducherry	1301	1309
	ALL INDIA	816	1000

#### **Discussion on Electric Vehicle Policy**

734. SHRI BHUBANESWAR KALITA: Will the Minister of PLANNING be pleased to state:

(a) whether NITI Aayog had recently met officials of several Ministries to discuss the Electric Vehicle (EV) Policy;

- (b) if so, the details thereof;
- (c) whether any policy decision has been taken by the Ministry, and
- (d) if so, the details thereof and if not, by when the policy is likely to be framed?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAO INDERJIT SINGH): (a) The Steering Committee of the "National Mission on Transformative Mobility and Battery Storage" chaired by the CEO, NITI Aayog has held many meetings since the formation of the mission.

(b) Meetings were held on 1st April 2019, 18th April 2019, 14th May 2019 and 28th May 2019.

(c) and (d) The decisions have been taken by concerned Ministries/Departments as per the proceedings of the Steering Committee.

#### **Empowering NITI Aayog**

735. SHRI SANJAY SETH: Will the Minister of PLANNING be pleased to state:

- (a) the details of new roles, responsibilities and power taken up by NITI Aayog to transform the age old approach of planning and implementation;
- (b) whether the institution has achieved its goals set at its inception in 2014; and
- (c) whether Government plans to empower NITI Aayog to conduct independent evaluation and speed up the implementation of Government projects?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAO INDERJIT SINGH): (a) The Government has replaced Planning Commission with a new institution named NITI Aayog (National Institution for Transforming India) by issuing a Gazette Notification of Cabinet Secretariat Resolution on 1st January, 2015. A copy of the Resolution is given in Statement-I (*See* below).

As per the resolution, the NITI Aayog will work towards the following objectives:

- (a) To evolve a shared vision of national development priorities, sectors and strategies with the active involvement of States in the light of national objectives. The vision of the NITI Aayog will then provide a framework 'national agenda' to which the Prime Minister and the Chief Ministers can provide impetus to.
- (b) To foster cooperative federalism through structured support initiatives and mechanisms with the States on a continuous basis, recognizing that strong States make a strong nation.